

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 423**

**IA/5753/ND/2022, IA/3489/ND/2022,  
IA/4760/ND/2023 In IB/1835/ND/2019**

**IN THE MATTER OF:**

M/s Bindals Merchandise	...	Applicant
Versus		
Divyam Developers Pvt Ltd	...	Respondent

**Under Section 9 of IBC,2016.**

**Order delivered on 15.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Respondent	:	
For the RP	:	Ms. Rukhsana Choudhury

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **10.05.2024**.

**Sd/-  
(Court Officer)**